**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**
**COURT-IV**

11. IA 3936/2023
IN
C.P. (IB)/262(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Air India Limited
Vs
Las Cargo Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. The matter is called out twice, no representation from the either side.
2. Post this matter on **03.10.2023**.

Sd/-

**ANU JAGMOHAN SINGH**
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**
**Member (Judicial)**

/Dubey/